NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. IA (COMPANIES ACT)/ 97/2022
IA (COMPANIES ACT)/ 66/2022 In CP/359(MB)2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023

NAME OF THE PARTIES: - Punjab Terminals Pvt Ltd.
V/s
Prudence Maynard & Anr

APPEARANCES: -

FOR THE PETITIONER	:	Adv. Suyash Bhave
FOR THE RESPONDENT	:	Adv. Abhishek Mishra (R-1-6) Adv Abhishekh Khare and Adv Anusya Raghavan (R-7)

Section: Rule 11 of NCLT 397-398

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be heard, List the matter on **21.02.2023 (high on board)** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Jagdish